NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.105/ND/2013 RT No.75/Chd/Pb./2016

Anil Kumar Batra & Ors.

.....Petitioners.

Versus.

M/s Ganpati Empires and Estates Pvt. Ltd. Ors.

....Respondents.

Present:

Mr.Karan Malhotra, Advocate for petitioners.

Mr.Sanjay Mishra, Advocate for respondents.

In view of the statements of petitioners No.1, 3 and 4 and learned counsel for the petitioners, the instant petition is dismissed as withdrawn, the matter having been compromised. The compromise Ex.C-1 shall form part of this order.

(Justice R.P.Nagrath) Member (Judicial)

May 05, 2017.